NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 254/(MAH)/2017
CA No.

CORAM: Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: Beyond Logistics Pvt. Ltd.
V/s.
Shapoorji Pallonj & Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE

ORDER

1. **This Petition has been filed before the Hon'ble High Court for "Winding Up" now transferred to NCLT vide Notification dated 07-12-2016.**

2. **Registry has noted that the winding up fall under the category of the provisions of Section 433(e) of IT Act due to inability to pay debts.**

3. **This Petition is listed for hearing for the first time today after transfer of the records.**

4. **Registry is directed to issue notice of hearing intimating the next date of hearing now fixed on 13-06-2017 i.e. after the vacation of the court is over.**

Date: 10-04- 2017.

Sd/-

M.K. SHRAWAT
MEMBER (JUDICIAL)